

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2465
ANSWERED ON:09.08.2010
PROCESSING OF SEA FOOD ITEMS
Hansrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the value of seafood items processed during the last three years;
- (b) the value of processed seafood items exported during the last three years;
- (c) whether infrastructure for the processing of seafood items is inadequate in the country; and
- (d) if so, the details thereof and the corrective steps being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a & b) The value of seafood items processed and exported during the last three years are as indicated below: -

Year	2007-08	2008-09	2009-10
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Quantity in M T	541701	602835	678436
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Value in Rs. Crore	7620.92	8607.94	10048.53
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Value in US Dollar Million	1899.09	1908.63	2132.84
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(c & d) No, Madam. The infrastructure for processing of seafood items in the country is adequate. The Government is operating a number of schemes for encouraging creation of infrastructure for processing of seafood items for export which include Financial assistance for establishing plants for curing, drying, packing and storage of fish; financial assistance for creation of basic facilities for chilled fish and chilled Tuna; subsidy scheme for establishing modern ice plants; technology upgradation scheme for processing of marine products; subsidy scheme for acquisition of machinery for Tuna cannery; financial support for acquisition of refrigerated trucks and containers and also for setting up larger cold storages.